

ITEM NO.11

COURT NO.2
(THROUGH HYBRID MODE OF HEARING)

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.10801/2021

(Arising out of impugned final judgment and order dated 30-06-2021 in WPL No.120/2020 passed by the High Court Of Judicature At Bombay)

INDIAN BROADCASTING & DIGITAL FOUNDATION & ORS. Petitioner(s)

VERSUS

TELECOM REGULATORY AUTHORITY OF INDIA & ORS. Respondent(s)

(IA No.110182/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.81639/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; and, IA No.81636/2021 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES; and, IA No.23890 OF 2022 - FOR WITHDRAWAL OF SLP)

WITH

SLP(C) No.10805/2021 (IX)

(IA No.82634/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.82583/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.81790/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.81786/2021 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.82632/2021 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; IA No.82581/2021 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.81784/2021 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No.10846/2021 (IX)

(IA No.82615/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.82228/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.82227/2021 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.82612/2021 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.82225/2021 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No.10883/2021 (IX)

(IA No.82487/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.82483/2021 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.89364/2021 - FOR INTERVENTION; and, IA No.82486/2021 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No.10818/2021 (IX)

(IA No.82559/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.81976/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.81974/2021 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.82554/2021 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.81972/2021 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No.10847/2021 (IX)

(IA No.82623/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No. 82238/2021 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No. 82235/2021 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 82620/2021 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.82234/2021 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No.10815/2021 (IX)

(IA No.83229/2021 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.81937/2021 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No.10877/2021 (IX)

(IA No.82421/2021 - FOR SUBSTITUTION; IA No.82419/2021 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; and, IA No.82420/2021 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No.10971/2021 (IX)

(IA No.84491/2021 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 15-02-2022 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA**

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 Mr. Abhay Chattopadhyay, Adv.
 Mr. Sachin Akhoury, Adv.

Mr. Piyush Dwivedi, AOR

UPON hearing the counsel the Court made the following
 O R D E R

Mr. Mukul Rohatgi, learned Senior Advocate appearing for the petitioners in SLP (Civil) No.10801 of 2021 submits that an application has been moved seeking withdrawal of the Special Leave

Petition. He prays for grant of liberty to withdraw the Special Leave Petitions, with further liberty to raise all issues and questions of law in future proceedings.

Learned counsel for the petitioners in rest of the matters also pray for grant of liberty to withdraw the Special Leave Petitions in terms of the prayer made by Mr. Rohatgi.

The Special Leave Petitions are dismissed as withdrawn. All questions of law open are kept open.

(MUKESH NASA)
COURT MASTER

(VIRENDER SINGH)
BRANCH OFFICER